

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/ 10577/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Nagaon

Dated Guwahati, the 18th October, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Letter No. DJN/8287, dated 30.09.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Junamoni Kalita, Civil Judge (Junior Division), Kaliabor, Nagaon has been allowed to avail LTC for the block period of 2022-2025, to travel to Chennai (from Kaliabor to Chennai via LGBI Airport, Guwahati and return from Chennai to Kaliabor via LGBI Airport, Guwahati), along with her husband Shri Santanu Goswami and son Shri Bornaav Goswami, w.e.f. 22.10.2023 to 28.10.2023 (tentatively), by the shortest possible route, as per existing Rules.

Further, Smti. Junamoni Kalita has also been allowed to draw advance payment (upto 80%) towards her proposed LTC for the block period 2022-2025.

Smti. Kalita may be informed accordingly.

Thanking you,

Yours faithfully,

SAJ

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 10578-10581/A.

Dated 18th October, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Junamoni Kalita, Civil Judge (Junior Division), Kaliabor, Nagaon for information, with reference to her letter dated 26.09.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

SAJ
17/10/23

REGISTRAR (VIGILANCE)

SAJ
17.10.2023